

in the world, live in the Indravati river belt between Bhamnagarh of Maharashtra and Bastar District of Madhya Pradesh;

(b) is it a fact that the Maharashtra Government has decided to save that specie by starting a big sanctuary for them in Bhamnagarh area;

(c) is it a fact that that species is getting extinct and only about 60 to 70 in number are left; and

(d) if so, how far has the work progressed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The Forests of Bhamnagarh in Chandrapur district constitute Indravati Basin in Maharashtra and survey of the tract in Maharashtra reveals complete absence of Wild Buffaloes. Wild Buffaloes, however, exist around Indravati river in Madhya Pradesh.

(b) The proposal for establishing a Wild Buffalo Sanctuary in Bhamnagarh was examined by the Govt. of Maharashtra in September, 1977 but the proposal was dropped because of total absence of Wild Buffaloes in the State.

(c) About sixty to seventy Wild Buffaloes occur in Madhya Pradesh only.

(d) To save this species from extinction the Govt. of India have in 1977-78 approved a Scheme to establish and assist the Kutru Sanctuary in the Bastar district of Madhya Pradesh with an outlay of Rs. 3,44,000/- (Rupees three lakhs and forty thousand only). Of the approved outlay,

the Government of India have already released an amount of Rs. 1,00,000 during 1977-78.

10+2 pattern of education in States

2097. SHRI DURGA CHAND:

SHRI R. MOHANARANGAM:

SHRI SURENDRA BIKRAM:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the names of States which have switched over to 10+2 pattern of education;

(b) the names of States which have not introduced 10+2 system and the reasons given by each of them;

(c) whether the Central Government are considering to sanction special funds to those States which have introduced 10+2 for purposes of imparting training to teachers under the new system;

(d) if so, what is the amount given to each State so far and proposed to be given during the current financial year; and

(e) what is the assessment of Government in regard to popularity of the system in the country?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The latest position regarding adoption of 10+2 structure of education by the States/ Union Territories is as under:—

States/Union Territories which are having the 10+2 structure of school education are:—

- | | |
|--------------------|-----------------|
| 1. Andhra Pradesh | 2. Assam |
| 3. Bihar | 4. Gujarat |
| 5. Jammu & Kashmir | 6. Karnataka |
| 7. Kerala | 8. Maharashtra |
| 9. Manipur | 10. Meghalaya** |

**There states/UTS have 10 years school followed by two years Pre-University.

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|----------------------------|--|
| 11. Nagaland** | 12. Orissa |
| 13. Sikkim | 14. Tamil Nadu |
| 15. Tripura | 16. Uttar Pradesh (following old syllabus) |
| 17. West Bengal | 18. Arunachal Pradesh |
| 19. A & N Islands. | 20. Chandigarh |
| 21. Dadra and Nagar Haveli | 22. Delhi |
| 23. Goa, Daman and Diu | 24. Lakshadweep |
| 25. Mizoram** | 26. Pondicherry |

States likely to adopt the 10 + 2 structure from 1979-80:—

- | | |
|------------|-----------|
| 1. Haryana | 2. Punjab |
|------------|-----------|

States which have agreed in principle to adopt the new structure but the final date is yet to be determined:

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|---------------------|-------------------|
| 1. Himachal Pradesh | 2. Madhya Pradesh |
| 3. Rajasthan | |

The main reasons for the delay in implementation of the programme are:—

- (i) lack of finances;
- (ii) need for training of resources personnel and orientation of teachers; and
- (iii) non-availability of text books in regional languages and other

instructional material in accordance with new syllabi and Curriculum.

(c) and (d). The National Council of Educational Research and Training an autonomous organisation set up by the Government of India sanctioned the following funds to the State Governments for orientation of teachers during the years 1975-76 and 1976-77. Thereafter the scheme was discontinued as the states are providing funds for this purpose from the overall plans approved for the states.

S.No.	Name of the State Government	Amount Sanctioned Rs.	No. of courses to be conducted
1	2	3	4
1975-76			
1.	Haryana	71,400	12
2.	Rajasthan	2,70,900	30
3.	Maharashtra	2,64,900	94

** These States/UTs have 10 years school followed by two years Pre-University.

1	2	3	4
4.	Andhra Pradesh	72,150	17
5.	Tamil Nadu	2,20,125	60
6.	Kerala	1,52,400*	31
7.	Delhi (Summer Institutes) 1976-1977	2,70,500	29
8.	Assam	2,06,500	45
9.	Orissa	1,83,000	60
10.	Jammu & Kashmir.	94,300	46
11.	Delhi (Summer Institutes).	2,63,660	25

(e) In view of the acceptance of the new pattern by 26 states and Union Territories, the 10+2 Pattern seems to be generally acceptable.

Non-availability of XII Class Text-Books

2098. SHRI DURGA CHAND: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the text books of XII class under 10+2 for Delhi schools published by N.C.E.R.T. were not made available to the students during the summer vacation this year;

(b) if so, what are the reasons therefor and what action has been taken or proposed to be taken against the officers responsible for the lapse;

(c) the names of books which were released in the market and the dates of their release;

(d) whether it is a fact that certain courses in the text books for classes under 10+2 are deleted at the time of the final examination on account of non-availability of text books in time;

(e) if so, what arrangements are made to delete the courses well in advance of final examination; and

(f) what are the courses in each subject for X and XII classes proposed to be deleted and by when the courses will be deleted?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir. All the 22 text-books for XI class were made available either at N.C.E.R.T. or with Publications Division of the Ministry of Information and Broadcasting by the time the Delhi Administration Schools reopened.

(b) Does not arise.

(c) A statement is attached.

(d) In the final examination for class X certain portions were deleted on the recommendations of the Patel Review Committee in December, 1977, much before the final examination. For class XI examination some portions were not covered in the final examination on account of non-availability of text-books.

(e) and (f). At present, there is no proposal to delete any courses.

*They utilised roughly Rs. 1.00 lakh and returned the balance.